

HIGH COURT OF TRIPURA
AGARTALA

No.F.40 (1)–HCT/Judl/Roster/2023/5276

24th April, 2023

N O T I F I C A T I O N

It is hereby notified that Single Bench-II of Hon'ble Mr. Justice T. Amarnath Goud **will sit at 12.15 PM onwards** on this day i.e. 24.04.2023 (Monday).

By order,

(S. Bhattacharjee)
Registrar (Judicial)

No.F.40 (1)–HCT/Judl/Roster/2023/5277-302

24th April, 2023

Copy to: –

01. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
02. The Secretary to Hon'ble Mr. Justice T. Amarnath Goud, Judge, High Court of Tripura, Agartala;
03. The Secretary to Hon'ble Mr. Justice Arindam Lodh, Judge, High Court of Tripura, Agartala;
04. The Private Secretary-I attached with the Registrar General, High Court of Tripura, Agartala;
05. The Advocate General, Tripura, Agartala;
06. The Chairman, Bar Council of Tripura, Agartala;
07. The Govt. Advocate, High Court of Tripura, Agartala;
08. The Secretary, High Court Bar Association, Agartala;
09. The Secretary, Tripura Bar Association, Agartala;
10. The Dy. Solicitor General of India, Govt. of India, Agartala;
11. The Public Prosecutor, High Court of Tripura, Agartala;
12. The Registrar (Vigilance), High Court of Tripura, Agartala;
13. The Secretary to the High Court Legal Services Committee, High Court of Tripura, Agartala;
14. The Registrar (Admn., P & M), High Court of Tripura, Agartala;

15. The Joint Registrar, High Court of Tripura, Agartala;
16. All the Deputy Registrars, High Court of Tripura, Agartala;
17. The Chief Librarian, High Court of Tripura, Agartala;
18. All the Assistant Registrars, High Court of Tripura, Agartala;
19. The System Analyst/ the Programmer, High Court of Tripura, Agartala with a direction to upload the Notification in the official website of the High Court of Tripura;
20. All the Superintendents, High Court of Tripura, Agartala;
21. The Sr. Grade Translator-cum-I/C. Paper Book Section, High Court of Tripura, Agartala;
22. The Court Master(s), High Court of Tripura, Agartala;
23. The Bench Clerk(s), High Court of Tripura, Agartala;
24. Notice Board of the Court-house; and
25. Order File.

Registrar (Judicial)